

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS.

Respondent(s)

(Only SLP(c) NO. 31497 of 2014 to be listed before Registrar Court
IA No. 1/2014 - CONDONATION OF DELAY IN FILING)

Date : 29-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Ms. Asha Gopalan Nair, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Respondent No.1 has filed counter affidavit.

Respondent Nos.2, 7, 9 and 17 have been deleted vide order
dated 28.4.2016.

Respondent Nos.4 to 6 and 11 to 16 have filed counter
affidavit.

Four weeks' time is granted to respondent Nos.3(1) to 3(6)
for filing counter affidavit.

Amendment of cause title has been filed but it is
defective. Ld. Counsel for the petitioner is directed to cure
the defects in the amendment of cause title within four weeks.

List again on 22.10.2019.

ANIL LAXMAN PANSARE
Registrar